

Director, Doordarshan Kendra, Calcutta, the Chief Minister of West Bengal sent a communication dated 31st May, 1984 to the Minister of State for Information and Broadcasting wherein the Chief Minister observed that the Finance Minister of the Government of West Bengal should have been given an opportunity to express the State Government's point of view on Centre-State fiscal relations through Doordarshan. In his reply to the Chief Minister of West Bengal, the Minister of State for Information and Broadcasting pointed out that the facility to use the medium of Doordarshan for placing important matters of State before the people was available to the Chief Minister of a State and he was welcome to use it.

**Irregularities committed by Officers deputed by State Governments for Election Duty**

2087. SHRI KAILASH PATI MISRA:

SHRI LAL K. ADVANI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Election Commission is exercised over lack of follow-up action on its complaints about irregularities committed by officers deputed by State Governments for election duty; and

(b) if so, what are the remedial measures being adopted and the advice given to the Election Commission in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL):

(a) Yes, Sir.

(b) The Election Commission has proposed certain amendments to election law and procedure to deal

effectively with instances of dereliction of duty on the part of officers drafted for election duty. The recommendations of the Commission are under consideration.

**Team to verify unauthorised installation of Plant and Machinery of Drug Companies**

2088. SHRI SHANKARRAO NARAYANRAO DESHMUKH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) who are the members of the team which is visiting various plants of the drug companies with a view to verify unauthorised installation of plant and machinery alongwith their names, designations and qualifications;

(b) what parameters are used by the team for such verification;

(c) what are the names of the companies visited by the team, so far, what are the findings in respect of each company, when they were submitted to the Government and what action has been taken on each of the recommendations of the team; and

(d) which are the companies still to be visited by the team and by when the reports in respect of these companies are likely to be submitted?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) A technical team consisting of a Technical Officer of this Ministry and a representative from DGTD is conducting On-the-Spot Verifications of installed plant and machinery wherever it has been decided to do so

(b) Such studies are conducted on the basis of relevant details of plant and machinery, process technology etc.

(c) and (d) The requisite details have been made available in reply to Unstarred Question No. 1349 answered on 6th August, 1984.